NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP No. 67/CTB/2019

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Serious Fraud Investigation Office -Vs- Prashanata Kumar Dash & Ors.
Under Section	241-242, 246

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)	Mr. Gyanloka Mohanty, Sr. Panel Counsel Ms. Akanksha Bhadouria, Sr. Assistant Director, Mr. Ikshita Singh, Adv. Ms. Naina Jacob, Adv. Mr. Arjun Kohli, Adv.
For Respondent (s)	Mr. Saswat Kumar Acharya, Adv. Ms. S.Pholgu, Adv. Mr. Subham Agrawal, Adv. Mr. Abhijeet Agarwal, Adv. Mr. Jaish Joshi, Adv. Ms. Jagruti Sahoo, Adv.

ORDER

Ld. Sr. Standing Counsel, Mr. Gyanaloka Mohanty, appearing for the petitioner. Ld. Counsel, Mr. S. K. Acharya, appearing for the respondent Nos. 5 to 8. Matter adjourned to 26.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Vishal